

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.352**

IA-3884/2021 IA-3895/2021 IA-3896/2021 IA-3899/2021  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

... APPLICANT/PETITIONER

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

...RESPONDENT

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 29.11.2021**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

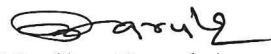
For the RP : Rishabh Jain, Advocate

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 12.01.2022.

  
(Madhu Narula)  
Court Officer (Court III)